

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'C' : NEW DELHI**

**BEFORE SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER
and
SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER**

**ITA No.2246/DEL/2023
(Assessment Year: 2015-16)**

**ITA No.2247/DEL/2023
(Assessment Year: 2016-17)**

JMD Limited,
6, Upper Ground Floor, Devika Tower,
Nehru Place,
New Delhi – 110 019.

vs.

ACIT (OSD),
Central Circle 4,
New Delhi.

(PAN : AABCJ0244K)

(APPELLANT)

(RESPONDENT)

ASSESSEE BY : Shri Dhanjay Kumar
REVENUE BY : Dr. Ranjit Kaur, Sr. DR

Date of Hearing : 09.04.2024
Date of Order : 09.04.2024

ORDER

PER BENCH :

These appeals by the assessee are directed against the respective orders of the Id. CIT (Appeals) for the concerned assessment years.

2. Since the issues are common and connected, these are being disposed of by this common order.

3. At the outset, Id. Representative of the assessee prayed to withdraw the appeals and a letter dated 26.02.2024 in this regard is also filed. Ld. DR did not have any objection to the withdrawal of the appeals.

3. In view of the above, we permit withdrawal of the appeals. Hence, the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open court on this 9th day of April, 2024 after the conclusion of the hearing.

**Sd/-
(YOGESH KUMAR U.S.)
JUDICIAL MEMBER**

**sd/-
(SHAMIM YAHYA)
ACCOUNTANT MEMBER**

**Dated the 9th day of April, 2024
JTS**

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT (A).
- 5.CIT(ITAT), New Delhi.

**AR, ITAT
NEW DELHI.**